

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3771/2024 BLAPL/1381/2024	MD. PARVEJ VS STATE OF ODISHA	JAYADEBA BEHERA VS	LATHIKATA /5 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/000062/2024
2	D-BLAPL/5102/2024 BLAPL/1382/2024	ALOK DAS@MUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	AIRPORT /454 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001811/2023
3	D-BLAPL/4421/2024 BLAPL/1383/2024	SK. SABJAN VS STATE OF ODISHA	KUMAR KASHYAP VS	SPL.TASK FORCE /21 /2021 A.D.J.,BALASORE(Baleshwar) Spl/0000137/2021
4	D-BLAPL/5104/2024 BLAPL/1384/2024	RABINARAYAN BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /337 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002141/2023
5	D-BLAPL/4880/2024 BLAPL/1385/2024	GUDU @ NIHAR RANJAN PARIDA VS STATE OF ODISHA	SANIJB KUMAR BISWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001400/2023
6	D-BLAPL/5130/2024 BLAPL/1386/2024	MUNU @ BIRANCHI BEHURIA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR TOWN /40 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000001/2024
7	D-BLAPL/4999/2024 BLAPL/1387/2024	SAROJ KUMAR MALLICK @ JISU VS STATE OF ODISHA	DEBI PRASAD DASH VS	JAGATSINGPUR /799 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001978/2023
8	D-BLAPL/5132/2024 BLAPL/1388/2024	SANTOSH DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	KODALA /486 /2021 ADJ,KODALA(Ganjam) ST/0000013/2022
9	D-BLAPL/5134/2024 BLAPL/1389/2024	SANTOSH SAGARIA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala) 2(A)CC/0000023/2023
10	D-BLAPL/5000/2024 BLAPL/1390/2024	SHYAMA BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /247 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001009/2023
11	D-BLAPL/5139/2024 BLAPL/1391/2024	BABI CHARAN DIGAL VS STATE OF ODISHA	SANJIT MISHRA VS	SPECIAL CRIME UNIT /15 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000609/2023

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12	D-BLAPL/5140/2024 BLAPL/1392/2024	A. MANOJ DORA VS STATE OF ODISHA	SANJIT MISHRA VS	LINGARAJ P.S. /282 /2023 3RD ADJ BHUBANESWAR(Khordha) CT/0000374/2023
13	D-BLAPL/5001/2024 BLAPL/1393/2024	DUPASINGH KARUAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /146 /2019 A.D.J,PATNAGARH(Balangir) SC/0000061/2023
14	D-BLAPL/5086/2024 BLAPL/1394/2024	BISHNU DEHURY VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /35 /2022 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000084/2022
15	D-BLAPL/3402/2024 BLAPL/1395/2024	SUMANTA BEHERA VS STATE OF ODISHA	JYOTI PATNAIK VS	TANGI (KHURDA) /409 /2023 ASST. SESSIONS JUDGE(W.C.),KHURDA ST/0000128/2023
16	D-BLAPL/4896/2024 BLAPL/1396/2024	SANJAY DAS VS STATE OF ODISHA	KURESH PRASAD DASH VS	KHALLIKOTE /531 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001415/2023
17	D-BLAPL/5201/2024 BLAPL/1397/2024	NIBEDAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /86 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000083/2023
18	D-BLAPL/4947/2024 BLAPL/1398/2024	BIBHISHAN MACHHA VS STATE OF ODISHA	AMARESH DAS VS	JEYPORE SADAR /22 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000006/2023
19	D-BLAPL/5145/2024 BLAPL/1399/2024	KARTIKA BINDHANI VS STATE OF ODISHA	SATYABRATA PANDA VS	GOCHHAPADA /98 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000053/2022
20	D-BLAPL/5146/2024 BLAPL/1400/2024	BIRJAN KUMAR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000105/2023
21	D-BLAPL/5203/2024 BLAPL/1401/2024	JITENDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /23 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000077/2024
22	D-BLAPL/5149/2024 BLAPL/1402/2024	SANTOSH PRADHAN @ SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	GURUDIJHATIA /22 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000081/2024
23	D-BLAPL/5214/2024	SURYA RANJAN RANA	DURLLABHA RANJAN MISHRA	KANTAMAL /96 /2016

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	BLAPL/1403/2024	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE ST/000020/2017
24	D-BLAPL/5151/2024 BLAPL/1404/2024	KATU @ KOTU TUDUAR VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	RAIBAGA /90 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000231/2023
25	D-BLAPL/5268/2024 BLAPL/1405/2024	BASUDEV PARIDA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/000046/2023
26	D-BLAPL/3726/2024 BLAPL/1406/2024	SUKANTA MAHARANA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	//0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/000035/2023
27	D-BLAPL/5269/2024 BLAPL/1407/2024	DEBASIS SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/000003/2024
28	D-BLAPL/5156/2024 BLAPL/1408/2024	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	//0 SPL.JUDGE,JAJPUR(Jajapur) Spl/000002/2024
29	D-BLAPL/4159/2024 BLAPL/1409/2024	GULSAN MAHAKUD VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	JHUMPURA /47 /2020 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000263/2022
30	D-BLAPL/5306/2024 BLAPL/1410/2024	RITA MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /120 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001322/2023
31	D-BLAPL/5355/2024 BLAPL/1411/2024	JAGANNATHA BEHERA @ DUDU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MAHILA P.S.(BBSR) /97 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000325/2023
32	D-BLAPL/5307/2024 BLAPL/1412/2024	PAYAL MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TOMANDO /110 /2022 J.M.F.C.,BHUBANESWAR(Khordha) CT/0002580/2022
33	D-BLAPL/5309/2024 BLAPL/1413/2024	SERAJUDDIN PAKHIRA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/000032/2024
34	D-BLAPL/5358/2024 BLAPL/1414/2024	SAMIR MADHIA VS	SURESH KUMAR PANDA VS	BARAMBA /111 /2022 ADDL.SESIONS JUDGE,ATHAGARH(C

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35	D-BLAPL/5327/2024 BLAPL/1415/2024	STATE OF ODISHA SK. MUKIN VS STATE OF ODISHA	PRATIK NAYAK VS	ST/000060/2023 JALESWAR /24 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/000010/2024
36	D-BLAPL/5335/2024 BLAPL/1416/2024	PADU @ PADMA CHARAN PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KUMBHARAPARA /159 /2023 S.D.J.M.,PURI(Puri) GR/0000585/2023
37	D-BLAPL/4823/2024 BLAPL/1417/2024	CHANDAN PATTNAIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BOLAGARH P.S. /193 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000760/2023
38	D-BLAPL/5225/2024 BLAPL/1418/2024	BHUBANA MENDILI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	KANTAMAL /75 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000117/2023
39	D-BLAPL/5237/2024 BLAPL/1419/2024	PRADIP KUMAR PARICHHA @ PRADIP PARICHHA VS STATE OF ODISHA	SUJATA JENA VS	RAIKIA /36 /2023 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000191/2023
40	D-BLAPL/5241/2024 BLAPL/1420/2024	BISHAL BHANJA @ NAIK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	DARGHA BAZAR /90 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000474/2023
41	D-BLAPL/5230/2024 BLAPL/1421/2024	JUBULA@ JUBUL MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /1007 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001882/2023
42	D-BLAPL/5248/2024 BLAPL/1422/2024	MANOJ KUMAR ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 C.J.M.,KHURDA(Khordha) MISCA/0000012/2024
43	D-BLAPL/5251/2024 BLAPL/1423/2024	PINTU MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDABALI /274 /2019 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadrak) Spl/0000096/2019
44	D-BLAPL/5232/2024 BLAPL/1424/2024	BHAGABAN JANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	NUAGAON /89 /2023 A.S.J (WOMENS COURT), NAYAGARH(Nayagarh) ST/0000091/2023
45	D-BLAPL/5575/2024 BLAPL/1425/2024	TUNA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BARGARH SADAR /296 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0001357/2023

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46	D-BLAPL/5234/2024 BLAPL/1426/2024	MAHESWAR TEJI VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /155 /2023 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000009/2024
47	D-BLAPL/4241/2024 BLAPL/1427/2024	PANDITA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPL.JUDGE,ANGUL(Anugul) Spl/0000057/2012
48	D-BLAPL/5255/2024 BLAPL/1428/2024	ALOK PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000033/2023
49	D-BLAPL/5143/2024 BLAPL/1429/2024	AMAN CHETTY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /20 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000021/2023
50	D-BLAPL/5169/2024 BLAPL/1430/2024	PAPUN @ SARAT KUMAR MAHALIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /236 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000737/2023
51	D-BLAPL/5176/2024 BLAPL/1431/2024	SUDAM CHARAN SINGH VS STATE OF ODISHA	SIDHARATHA MISHRA (1) VS	//0 A.D.J. SALIPUR(Cuttack) 2(A)CC/0000004/2023
52	D-BLAPL/5257/2024 BLAPL/1432/2024	PRATAP BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000029/2024
53	D-CMAPL/2834/2024 CMAPL/35/2024	ORGANIZING SECY., PETROLEUM PRODUCTS HANDLING AND CARRIERS EMPLOYEES UNION, CUTTACK VS BENUDHAR PRADHAN	BENUDHAR PRADHAN VS	// () //
54	D-CMP/7915/2024 CMP/136/2024	MANOJ KUMAR NAIK VS RAJNIKANTA SETH	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000005/2023
55	D-CMP/6385/2024 CMP/137/2024	BARADAKANTA PATRA VS SATYABHAMA PATRA	ANJAN KUMAR BISWAL VS	// DISTRICT & SESIONS JUDGE,BARIPADA IA/0000005/2023
56	D-CMP/4065/2024 CMP/138/2024	BIRUPAKSHYA DASH VS MOTIALA VENKAT RAO	SARAT CHANDRA MEKAP VS	// A.D.J.,BARGARH(Bargarh) Fao/0000025/2022
57	D-CMP/7302/2024	MOHAMMAD MOSIM @ MOHAMMAD NASIM	MANORANJAN MISHRA	//

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	CMP/139/2024	VS SK.KAYUM @ S.K.KARIM	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000109/2021
58	D-CMP/7453/2024 CMP/140/2024	BIBEKANANDA MAHAR VS DIPTI RANJAN GARTIA	BIPLABA P.B. BAHALI VS	// CIVIL JUDGE (SD),ATHMALLIK(Anugul) CS/0000012/2013
59	D-CONTC/489/2024 CONTC/1099/2024	SHIBA KUMAR SENDRIA VS DR. LALMOHAN NAYAK, SUPERINTENDENT, VSS INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA	MADAN MOHAN DAS VS	// ()
60	D-CONTC/3445/2024 CONTC/1100/2024	BIJAY KUMAR ROUT VS SUSANT KUMAR PATRA,PRINCIPAL GOVT. POLY TECHNIC,BBSR	ADV. VS	// ()
61	D-CONTC/6920/2024 CONTC/1101/2024	RANJAN KUMAR GIRI VS ARAVIND AGARWAL, I.A.S.	ADV VS	// ()
62	D-CONTC/6919/2024 CONTC/1102/2024	PRASANA KUMAR DAS VS SANDEEP KUMAR, SUPDT., ENGNR., MAHANADI BARRAGE DIVISION, GANDARPUR	ADV VS	// ()
63	D-CONTC/6996/2024 CONTC/1103/2024	DR. DIBAKAR PANIGRAHY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECY.,HIGHER EDUCATION DEPTT.	SATYA SMRUTI MOHANTY VS	// ()
64	D-CONTC/7412/2024 CONTC/1104/2024	SUPRAVA PATTANAYAK VS DR. ANITA PATTANAIAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KENDRAPARA	SWAPNIL ROY VS	// ()
65	D-CONTC/2155/2024 CONTC/1105/2024	DR. SRIMOY DAS ADHIKARY VS ARAVINDA AGARWALA, I.A.S.	ADV. VS	// ()
66	D-CONTC/2166/2024 CONTC/1106/2024	DR.JYOTSNAMAYEE KAR VS ARAVINDA AGARWALA, I.A.S.	ADV. VS	// ()
67	D-CONTC/2157/2024 CONTC/1107/2024	DR.NIRANJAN MOHAPATRA VS ARAVINDA AGARWALA, I.A.S.	ADV. VS	// ()
68	D-CONTC/4678/2024 CONTC/1108/2024	SANTOSH KUMAR SAHU VS	ADV. VS	// ()

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69	D-CONTC/6915/2024 CONTC/1109/2024	DR.KANHU CHARAN PATRA,C.D.M. AND P.H.O.,KORAPUT MADHUSUDAN MISHRA VS ANU GARG, I.A.S.	ADV. VS	// // 0 //
70	D-CONTC/7922/2024 CONTC/1110/2024	ADITYA BHANJAN SAHOO VS USHA PADHEE, I.A.S.	BISWABIHARI MOHANTY VS	// 0 //
71	D-CONTC/7917/2024 CONTC/1111/2024	SREEPATI RANJAN DASH VS USHA PADHEE, I.A.S.	BISWABIHARI MOHANTY VS	// 0 //
72	D-CONTC/7325/2024 CONTC/1112/2024	SUSANTA KUMAR GOUDA VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
73	D-CONTC/7323/2024 CONTC/1113/2024	RAJESWARI BAL VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
74	D-CONTC/7319/2024 CONTC/1114/2024	NALINI PRAVA JENA VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
75	D-CONTC/7315/2024 CONTC/1115/2024	BISWANATH MOHAPATRA VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
76	D-CONTC/7313/2024 CONTC/1116/2024	BIBHUDUTTA SAMANTRAY VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
77	D-CONTC/6901/2024 CONTC/1117/2024	BIRAJA CHOUDHURY VS AMITA PATTANAIAK, O.E.S. 1, D.E.O.,GANJAM	ADV. VS	// 0 //
78	D-CONTC/6638/2024 CONTC/1118/2024	PUSPAMANJARI ROUT VS ASWASTHI S., I.A.S.	ADV. VS	// 0 //
79	D-CONTC/6052/2024 CONTC/1119/2024	LALIT MOHAN ACHARYA VS ANU GARG, I.A.S.	ADV. VS	// 0 //

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80	D-CONTC/6048/2024 CONTC/1120/2024	NARENDRA KUMAR BISHI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/6038/2024 CONTC/1121/2024	MAHENDRA KUMAR MOHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
82	D-CONTC/6036/2024 CONTC/1122/2024	KAMALA NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
83	D-CONTC/5568/2024 CONTC/1123/2024	BUDHESWAR PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
84	D-CONTC/7785/2024 CONTC/1124/2024	JOGENDRA BEHERA VS SUNIL KUMAR BANSAL, D.G OF POLICE, CUTTACK	ADV. VS	// 0 //
85	D-CONTC/6379/2024 CONTC/1125/2024	NIRANJAN PATRA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
86	D-CONTC/2788/2024 CONTC/1126/2024	BINOD KUMAR BAG VS UMESH SINGH, G.M., EAST COAST RAILWAY	IN PERSON VS	// 0 //
87	D-CONTC/7158/2024 CONTC/1127/2024	KALPANA DAS VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR BALASORE	PREMANANDA MOHANTY VS	// 0 //
88	D-CONTC/7371/2024 CONTC/1128/2024	PRAMOD KUMAR MOHANTY VS DEBIDUTTA BISWAL, I.F.S.	ADV. VS	// 0 //
89	D-CONTC/6382/2024 CONTC/1129/2024	BASANTA KUSUM VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
90	D-CONTC/7423/2024 CONTC/1130/2024	NARAYAN SETHY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/7427/2024	SOMANATH THAKUR	ADV.	//

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	CONTC/1131/2024	VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
92	D-CONTC/7431/2024	BHUBANESWAR KAND	ADV.	//
	CONTC/1132/2024	VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
93	D-CONTC/5485/2024	BIRENDRA KUMAR DEO	TAPAN KUMAR JENA SAMANTA	//
	CONTC/1133/2024	VS	VS	0
		ARAVIND AGRAWAL, I.A.S.		//
94	D-CONTC/5535/2024	PRANATI DAS	ADV.	//
	CONTC/1134/2024	VS	VS	0
		SUBHA SHARMA, I.A.S.		//
95	D-CONTC/5024/2024	AMIYA KUMAR CHOUDHURY	ADV.	//
	CONTC/1135/2024	VS	VS	0
		ASWATHY S., IAS		//
96	D-CONTC/5472/2024	SUCHITRA TRIPATHY	ADV.	//
	CONTC/1136/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
97	D-CONTC/5346/2024	SANAM TUDU	DWARIKA PRASAD MOHANTY	//
	CONTC/1137/2024	VS	VS	0
		TAHASILDAR, BALASORE		//
98	D-CONTC/5162/2024	HRUNDANANDA MUDULI	ADV.	//
	CONTC/1138/2024	VS	VS	0
		SANJAY KUMAR SINGH, PRINCIPAL SECY. TO GOVT., HOME DEPT.		//
99	D-CONTC/4430/2024	CHETANA BHUYAN	SURYAKANTA DASMOHAPATRA	//
	CONTC/1139/2024	VS	VS	0
		GYANA RANJAN SAHOO,REGIONAL DIRECTOR,NIOS		//
100	D-CONTC/4963/2024	DHANESWAR NAYAK	ADV.	//
	CONTC/1140/2024	VS	VS	0
		AY NARAYAN SEET, ENGINR. IN CHIEF, RWS AND S, RURAL AND WATER SUPPLY AND SANITATION, ODISHA		//
101	D-CONTC/4966/2024	DINESH KUMAR NAYAK	ADV.	//
	CONTC/1141/2024	VS	VS	0
		ASWATHY S., SECY. SCHOOL AND MASS EDUCATION DEPT.		//
102	D-CONTC/5164/2024	SWARUP KUMAR PATTNAIK	ADV.	//
	CONTC/1142/2024	VS	VS	0

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103	D-CONTC/7309/2024 CONTC/1143/2024	AUROBINDA AGRAWAL, I.A.S. BIKASH KUMAR BEHERA VS USHA PADHEE, I.A.S.	ADV. VS	// // ()
104	D-CONTC/4742/2024 CONTC/1144/2024	SIBANARAYAN PRADHAN VS ASWATHY S., I.A.S.	ADV VS	// // ()
105	D-CRLA/4332/2024 CRLA/131/2024	ASHOK GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /1128 /2023 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/000035/2023
106	D-CRLA/4334/2024 CRLA/132/2024	MITHUN SINGH VS STATE OF ODISHA	SASMITA MISHRA VS	NILGIRI /207 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000304/2019
107	D-CRLA/4778/2024 CRLA/133/2024	IMRAN KHAN @ MD. NAUSHAD VS STATE OF ODISHA	BISWAJIT NAYAK VS	BIRMITRAPUR /26 /2021 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000003/2021
108	D-CRLA/4220/2024 CRLA/134/2024	KANHU CHARAN GOUDA @ KANHU GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /1128 /2023 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/000035/2023
109	D-CRLA/2535/2024 CRLA/135/2024	PRAHALLAD BEHERA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	KENDRAPARA SADAR /392 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/000046/2023
110	D-CRLA/4330/2024 CRLA/136/2024	BAIKUNTHANATH MALLIK@DIPUNA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	BINJHARPUR /666 /2021 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000162/2021
111	D-CRLA/3702/2024 CRLA/137/2024	A. PANCHANAN PATRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	ASKA /145 /2015 A.D.J.,ASKA(Ganjam) ST/0000001/2018
112	D-CRLA/3697/2024 CRLA/138/2024	A. MANOJ KUMAR PATRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	ASKA /145 /2015 A.D.J.,ASKA(Ganjam) ST/0000012/2016
113	D-CRLA/4340/2024 CRLA/139/2024	JHARIA @ KUNJA BIHARI SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BADAMBADI /29 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000012/2019

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114	D-CRLA/5152/2024 CRLA/140/2024	KASHINATH MANDAL VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	KORAPUT VIGILANCE /36 /2015 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000021/2015
115	D-CRLA/5561/2024 CRLA/141/2024	MAHADEV @ MAHADEB GHADEI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA SADAR /62 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000133/2023
116	D-CRLA/5441/2024 CRLA/142/2024	M. BHAGYALAXMI PATRA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	RAIKIA /71 /2021 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000100/2021
117	D-CRLLP/5155/2024 CRLLP/8/2024	UNION OF INDIA VS BHAGIRATHI PRADHAN	PARTHA SARATHI NAYAK VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam) TR/0000053/2019
118	D-CRLMA/4438/2024 CRLMA/33/2024	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /8 /2021 A.D.J.,TALCHER(Anugul) CT/0000008/2021
119	D-CRLMC/4483/2024 CRLMC/475/2024	SILU@SANDIP SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /283 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000267/2023
120	D-CRLMC/5292/2024 CRLMC/476/2024	BASUDEV GOUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	SHERAGADA /238 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000113/2022
121	D-CRLMC/4676/2024 CRLMC/477/2024	SHRABANI PATNAIK VS STATE OF ODISHA	PRATIK NAYAK VS	INFOCITY PS /320 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0006946/2022
122	D-CRLMC/4979/2024 CRLMC/478/2024	ASIT KUMAR DAS@DIMO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOBINDAPUR /79 /2013 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001549/2013
123	D-CRLMC/5131/2024 CRLMC/479/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	/ /0 J.M.F.C,CUTTACK(Cuttack) CRMC/0000326/2018
124	D-CRLMC/4144/2024 CRLMC/480/2024	GOPINATH DAS VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	KUJANGA /379 /2022 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000172/2023
125	D-CRLMC/4237/2024	BASUDEV ROUT	SAROJ KUMAR PADHI	PURI SADAR /325 /2015

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	CRLMC/481/2024	VS STATE OF ODISHA	VS	NYAYADHIKARI,PURI(Puri) GR/0002436/2015
126	D-CRLMC/5288/2024 CRLMC/482/2024	MOHAMMAD AMIN@SK. MOHAMMAD AMIN VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	MAHILA PS SAMBALPUR /44 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001336/2023
127	D-CRLMC/4571/2024 CRLMC/483/2024	KAILASH BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	GANIA /57 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000204/2022
128	D-CRLMC/3962/2024 CRLMC/484/2024	PRASANNA SETHY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	ENERGY P.S. (NAYAGARH) /33 /2012 J.M.F.C.,NAYAGARH(Nayagarh) GR/0000680/2012
129	D-CRLMC/3895/2024 CRLMC/485/2024	PRADEEP AGUAD@PRADEEP KUMAR AGUAD VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	SORO /423 /2015 DISTRICT & SESSIONS JUDGE,BALASOR ST/0000223/2016
130	D-CRLMC/4326/2024 CRLMC/486/2024	KAILASH SAHOO@SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /161 /2012 J.M.F.C.,NIALI(Cuttack) GR/0001012/2012
131	D-CRLMC/4319/2024 CRLMC/487/2024	KIRTIRANJAN MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOBINDAPUR /27 /2018 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000008/2020
132	D-CRLMC/5393/2024 CRLMC/488/2024	SMUTI SAGAR SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	GOCHHAPADA /11 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBARI 2(C)CC/0000023/2024
133	D-CRLMC/4339/2024 CRLMC/489/2024	PANDI@ MANGULI SWAIN VS STATE OF ODISHA	ALOK KUMAR KAR VS	JATNI P.S. /241 /2007 JMFC, JATNI(Khordha) GR/0004185/2007
134	D-CRLMC/5031/2024 CRLMC/490/2024	NIRANJAN BEHERA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BUGUDA /42 /2007 A.D.J.,BHANJANAGAR(Ganjam) ST/0000045/2009
135	D-CRLMC/4172/2024 CRLMC/491/2024	RABINDRA BHOI VS STATE OF ODISHA	KARUNAKAR RATH VS	BALASORE TOWN /7 /2016 S.D.J.M.,BALASORE(Baleshwar) CT/0000053/2016
136	D-CRLMC/3971/2024 CRLMC/492/2024	ASHOK KUMAR SAHOO VS	RABINDRA NATH PRUSTY VS	/ /0 1ST ADJ,CUTTACK(Cuttack)

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137	D-CRLMC/3708/2024 CRLMC/493/2024	STATE OF ODISHA AMIR KHAN VS	PARTHA SARATHI DAS VS	2(A)CC/0000073/2023 TURUMUNGA /75 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000345/2023
138	D-CRLMC/3607/2024 CRLMC/494/2024	STATE OF ODISHA SUDARSAN PRADHAN VS	MAHES DAS VS	DARINGBADI /93 /2020 J.M.F.C.,DARINGBADI(Kandhamal) ICC/0000001/2021
139	D-CRLMC/3030/2024 CRLMC/495/2024	STATE OF ODISHA GANAPATI NAYAK @ GANAPATI NAIK VS	BIBHU PRASAD CHHUALSINGH VS	ASKA /198 /2006 A.D.J.,ASKA(Ganjam) ST/0000056/2013
140	D-CRLMC/3710/2024 CRLMC/496/2024	STATE OF ODISHA BHABESH KUMAR MUKHARJEE VS	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /232 /2013 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0002935/2013
141	D-CRLMC/2182/2024 CRLMC/497/2024	STATE OF ODISHA RAJANIKANTA MAHARANA VS	PRAVAT KUMAR NAYAK VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) CMA/0000102/2023
142	D-CRLMC/5153/2024 CRLMC/498/2024	STATE OF ODISHA CHANDAN PADHY@PADHI VS	BISWA KUMAR MISHRA VS	MAHILA (BERHAMPUR) /51 /2019 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001119/2019
143	D-CRLMC/5581/2024 CRLMC/499/2024	STATE OF ODISHA BINAYINI BHAGAT VS	BIBEKANANDA BHUYAN VS	KHANDAGIRI P.S. /427 /2018 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0004255/2018
144	D-CRLMC/4694/2024 CRLMC/500/2024	STATE OF ODISHA SURYAMANI BISWAL VS	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /290 /2022 ADDL.SESIONS JUDGE,KAMAKHYANAGAR CT/0000227/2022
145	D-CRLMC/3902/2024 CRLMC/501/2024	STATE OF ODISHA PURNA CHANDRA PATRA VS	SUSANTA KUMAR LENKA VS	GOCHHAPADA /108 /2015 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000139/2015
146	D-CRLMC/4056/2024 CRLMC/502/2024	STATE OF ODISHA SANTOSH KUMAR DASH @ DASIA VS	ASHOK DAS VS	GOSANINUAGAM /63 /2014 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000789/2014
147	D-CRLMC/3925/2024 CRLMC/503/2024	STATE OF ODISHA RAJ@MADHUSUDAN RAJ VS STATE OF ODISHA	DEBA KUMAR RATH VS	CHANDRASEKHARPUR /281 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000718/2023

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148	D-CRLMC/4179/2024 CRLMC/504/2024	MANTU NAYAK @ MEGAJIN NAYAK @ MAGAJIN NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KOTPAD /89 /2021 J.M.F.C.,KOTPAD(Koraput) GR/000083/2021
149	D-CRLMC/4351/2024 CRLMC/505/2024	OKILA BISHOYI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ASKA /466 /2019 J.M.F.C.,ASKA(Ganjam) GR/0000844/2019
150	D-CRLMC/4296/2024 CRLMC/506/2024	INDRAJIT DE VS REPUBLIC OF INDIA (CBI)	CHANDANA MISHRA VS	//0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/000005/2014
151	D-CRLMP/4923/2024 CRLMP/257/2024	PRANGYA PRAVA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
152	D-CRLMP/4924/2024 CRLMP/258/2024	DILIP ACHARY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
153	D-CRLMP/2984/2024 CRLMP/259/2024	AHALYA MAHAPATRA VS STATE OF ODISHA	BICHITRANANDA MOHAPATRA VS	AIRPORT /324 /2023 () //
154	D-CRLMP/4287/2024 CRLMP/260/2024	RAJALAXMI RANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
155	D-CRLMP/3832/2024 CRLMP/261/2024	MADHUSMITA SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
156	D-CRLMP/4276/2024 CRLMP/262/2024	TAPASWAIN BAHUK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BISWANATHPUR /95 /2023 () //
157	D-CRLMP/4266/2024 CRLMP/263/2024	DIPAK MALLIK @ DEEPAK MALLIK VS NIRUPAMA MALLIK	KUMAR PRAJWAL VS	//0 () //
158	D-CRLMP/3825/2024 CRLMP/264/2024	AMIT KUMAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
159	D-CRLMP/3827/2024	JYOTI PRAKASH KHUNTIA	BYOMAKESH TRIPATHY	//0

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	CRLMP/265/2024	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/5136/2024 CRLMP/266/2024	PAYAL HENS VS STATE OF ODISHA	SARADA PRASAD DASH VS	BARIPADA TOWN /401 /2021 () //
161	D-CRLMP/3830/2024 CRLMP/267/2024	BIDYADHARA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
162	D-CRLMP/3963/2024 CRLMP/268/2024	CHANDRA SEKHAR MADELI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KISSANNAGAR PS /320 /2023 () //
163	D-CRLMP/5157/2024 CRLMP/269/2024	HEMA THANAPATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 () //
164	D-CRLMP/5103/2024 CRLMP/270/2024	ABDUL KALIM KHAN VS STATE OF ODISHA	SK.KALIMUDDIN VS	/ /0 () //
165	D-CRLMP/3972/2024 CRLMP/271/2024	PUSPANJALI NAYAK @ PINU VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	/ /0 () //
166	D-CRLMP/4529/2024 CRLMP/272/2024	SUSMITA MISHRA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 () //
167	D-CRLMP/4540/2024 CRLMP/273/2024	SATYAJIT SENAPATI VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	/ /0 () //
168	D-CRLMP/4490/2024 CRLMP/274/2024	SISIR KUMAR MALLICK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 () //
169	D-CRLMP/5219/2024 CRLMP/275/2024	DR. SAYED ASEQUN NABI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	/ /0 () //
170	D-CRLREV/4289/2024 CRLREV/70/2024	S.BABULA DORA VS	DEEPALI MAHAPATRA VS	/ /0 1ST A.D.J.,PURI(Puri)

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171	D-CRLREV/4396/2024 CRLREV/71/2024	SUNITA DORA SANTOSH CHANDRA KARANA VS STATE OF ODISHA	AMIT KUMAR NATH VS	CRA/0000012/2023 //0 A.D.J.,ANGUL(Anugul) CRA/0000028/2019
172	D-CRLREV/4913/2024 CRLREV/72/2024	MANASI LENKA VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASTARANGA /24 /2012 ASSISTANT SESSION JUDGE,NIMAPARA ST/0000025/2015
173	D-CRLREV/5038/2024 CRLREV/73/2024	CHANDRA SEKHAR MOHANTA VS JYOSTNARANI MOHANTA	PARTHA SARATHI DAS VS	//0 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CMC/0000021/2022
174	D-FAO/6900/2024 FAO/49/2024	BINATI GOUDA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000029/2023
175	D-MACA/4820/2024 MACA/88/2024	BHANUMATI ROUT @ NAYAK VS NATA RANAJAN BEHERA	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000072/2018
176	D-MACA/7346/2024 MACA/89/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS MANORANJAN SAHOO	ANUPAM DASH VS	// 3RD MACT,NAYAGARH(Nayagarh) Mac/0000038/2015
177	D-MATA/7009/2024 MATA/55/2024	PRABHAT KUMAR SRIVASTAVA VS NIBEDITA DASH	P.C.CHHINCHANI VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) CP/0000129/2021
178	D-MATA/6859/2024 MATA/56/2024	GAYATRI SAHOO VS ADITYA KUMAR BISWAL	MD. GOLAM MADANI VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) CP/0000214/2022
179	D-RPFAM/7404/2024 RPFAM/38/2024	GOLAK CHANDRA ROUT VS PRAVAT KUMAR ROUT	PRIYA RANJAN MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/0000043/2021
180	D-RPFAM/6356/2024 RPFAM/39/2024	DHARMENDRA PARIDA VS ASIMA JENA	BRAJENDU KUMAR SINHA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000167/2019
181	D-RPFAM/6224/2024 RPFAM/40/2024	SK ABDULLA VS RUKSANA BEGUM	DHIRENDRA KUMAR DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000286/2015

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182	D-RPFAM/7234/2024 RPFAM/41/2024	KOTNI SRINIVASA RAO VS KOTNI ASHRITHA	SOUBHAGYA KUMAR DASH VS	// FAMILY COURT AT PARALAKHEMUNDA Crp/0000042/2023
183	D-RVWPET/6637/2024 RVWPET/20/2024	PRAVAT KUMAR MAJHI VS TAHASILDAR, TIRTOL	ADV. VS	// () //
184	D-RVWPET/6641/2024 RVWPET/21/2024	ROSALIN JAMADAR VS PRIYABRATA MOHANTY	CHINMAYA MOHANTY VS	// () //
185	D-RVWPET/3208/2024 RVWPET/22/2024	GANDHARBA PRADHAN VS BISHNU CHARAN PRADHAN	BHASKAR CHANDRA PANDA VS	// () //
186	D-TRPCRL/4140/2024 TRPCRL/12/2024	JAGANNATH SARANGIA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	UMERKOTE /151 /2023 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000265/2023
187	D-WA/7410/2024 WA/200/2024	ASHOK KUMAR KHUNTIA VS COMMISSIONER, BBSR MUNICIPAL CORPORATION	RABI NARAYAN BEHERA VS	// () //
188	D-WA/7023/2024 WA/201/2024	STATE OF ODISHA VS PRIYADARSHI DEBASISH	PUSHPARAJ BHARADWAJ,A.S.C VS	// () //
189	D-WA/6178/2024 WA/202/2024	STATE OF ODISHA VS NIRAKAR KUNDU	SAROJ KANTA SAMAL,A.G.A VS	// () //
190	D-WA/7090/2024 WA/203/2024	STATE OF ODISHA VS SANATAN JENA	R.N MISHRA, A.G.A. VS	// () //
191	D-WA/6230/2024 WA/204/2024	STATE OF ODISHA VS ANIL KUMAR NANDA	SAROJ KANTA SAMAL, A.G.A. VS	// () //
192	D-WA/7849/2024 WA/205/2024	STATE OF ODISHA VS PURNIMA BINDHANI	MANOJA KUMAR KHUNTIA,A.G.A VS	// () //
193	D-WA/7701/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//

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	WA/206/2024	VS HIRANYA KUMAR SAHOO	VS	0 //
194	D-WA/6183/2024 WA/207/2024	STATE OF ODISHA VS ABHIMANYU MOHANTY	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
195	D-WA/6177/2024 WA/208/2024	STATE OF ODISHA VS PURNA CHANDRA MOHAPATRA	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
196	D-WA/6265/2024 WA/209/2024	STATE OF ODISHA VS AJAYA BARAL	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
197	D-WA/3271/2024 WA/210/2024	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
198	D-WA/6266/2024 WA/211/2024	STATE OF ODISHA VS AHALAYA PRADHAN	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
199	D-WA/6278/2024 WA/212/2024	STATE OF ODISHA VS MUKESH BAG	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
200	D-WA/6181/2024 WA/213/2024	STATE OF ODISHA VS BAIKUNTHA BIHARI BEURA	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
201	D-WA/6263/2024 WA/214/2024	STATE OF ODISHA VS USHARANI NAYAK	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
202	D-WA/6283/2024 WA/215/2024	THE COMMNR OF LAND RECORDS AND SETTLEMENT, ODISHA. VS KESILATA NAYAK	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
203	D-WA/7240/2024 WA/216/2024	STATE OF ODISHA VS RAMA CHANDRA NEPAK	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
204	D-WA/6232/2024 WA/217/2024	STATE OF ODISHA VS	SAROJ KANTA SAMAL,A.G.A VS	// 0

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205	D-WA/7265/2024 WA/218/2024	LALATENDU DAS STATE OF ODISHA VS PRASANTA KUMAR PANDA	SANGRAM KESHARI JENA,A.G.A VS	// // 0 //
206	D-WA/7283/2024 WA/219/2024	STATE OF ODISHA VS RAGHUNATH SWARO	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
207	D-WA/7921/2024 WA/220/2024	STATE OF ODISHA VS TAPAN KUMAR SARANGI	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
208	D-WA/7384/2024 WA/221/2024	STATE OF ODISHA VS BISWANATH MANDINGA	SANGRAM KESARI JENA,A.G.A VS	// 0 //
209	D-WA/7300/2024 WA/222/2024	STATE OF ODISHA VS NARASINGA PADHI	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
210	D-WA/7064/2024 WA/223/2024	STATE OF ODISHA VS BRAJA MOHAN SENAPATI	SASWAT DAS, A.G.A. VS	// 0 //
211	D-WA/7242/2024 WA/224/2024	STATE OF ODISHA VS PRASANNA KUMAR PARIDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
212	D-WA/7930/2024 WA/225/2024	STATE OF ODISHA VS BARADA PRASAD RATH	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
213	D-WA/6011/2024 WA/226/2024	STATE OF ODISHA VS PHANINDRA KUMAR MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
214	D-WP(C)/6577/2024 WP(C)/3970/2024	HRUDANANDA SATAPATHY VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
215	D-WP(C)/6020/2024 WP(C)/3971/2024	SANJUKTA PANI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //

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216	D-WP(C)/5793/2024 WP(C)/3972/2024	KALANDI CHARAN NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
217	D-WP(C)/2665/2024 WP(C)/3973/2024	BASUDEV PANIGRAHI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
218	D-WP(C)/7883/2024 WP(C)/3974/2024	SHRIDHAR BEHERA VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
219	D-WP(C)/6409/2024 WP(C)/3975/2024	DR. MANORANJAN MALLIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
220	D-WP(C)/7616/2024 WP(C)/3976/2024	SARAJU SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
221	D-WP(C)/7519/2024 WP(C)/3977/2024	AJAYA BEHERA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
222	D-WP(C)/7621/2024 WP(C)/3978/2024	PINTU ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
223	D-WP(C)/7517/2024 WP(C)/3979/2024	RAJENDRA BEHERA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
224	D-WP(C)/7624/2024 WP(C)/3980/2024	TRINATH @ NATHA GURU VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
225	D-WP(C)/7514/2024 WP(C)/3981/2024	SRIKANTA PATRA VS THE ADDL. COMMNR. AND SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
226	D-WP(C)/7625/2024 WP(C)/3982/2024	JANAK KHATUA VS STATE OF ODISHA.	SK. ZAFARULLA VS	// 0 //
227	D-WP(C)/7892/2024	RAMESH CHANDRA ROUT	AKSHAYA KUMAR PANDEY	//

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	WP(C)/3983/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/4525/2024 WP(C)/3984/2024	TRILOCHAN PANDA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
229	D-WP(C)/7478/2024 WP(C)/3985/2024	KIRAN KUMAR POLAI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
230	D-WP(C)/7895/2024 WP(C)/3986/2024	KSHIROD KUMAR ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
231	D-WP(C)/7567/2024 WP(C)/3987/2024	PITAMBAR PAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
232	D-WP(C)/5269/2024 WP(C)/3988/2024	SUKANTI LATA NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
233	D-WP(C)/4697/2024 WP(C)/3989/2024	DHARMA RANJAN PATI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
234	D-WP(C)/7568/2024 WP(C)/3990/2024	BABAJI CHARAN NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
235	D-WP(C)/7231/2024 WP(C)/3991/2024	RASHMI RANJITA SWAIN VS STATE OF ODISHA	BADRI NARAYAN PANDA VS	// 0 //
236	D-WP(C)/5385/2024 WP(C)/3992/2024	JAYANTI NAYAK VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
237	D-WP(C)/4819/2024 WP(C)/3993/2024	KALI KAMAL PADHY VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
238	D-WP(C)/5388/2024 WP(C)/3994/2024	SUSHAMA BEHERA VS	SADASIVA PATRA (1) VS	// 0

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239	D-WP(C)/5849/2024 WP(C)/3995/2024	STATE OF ODISHA MANORANJAN RATH VS	BIDYADHAR PRADHAN VS	// // ()
240	D-WP(C)/5541/2024 WP(C)/3996/2024	STATE OF ODISHA BASANT KUMAR SAHOO VS	SONITA BISWAL VS	// // ()
241	D-WP(C)/7638/2024 WP(C)/3997/2024	MAHANADI COALFIELDS LTD., SAMBALPUR SANKAR PRADHAN VS	DEVI PRASAD DASH VS	// // ()
242	D-WP(C)/5785/2024 WP(C)/3998/2024	COLLECTOR, KHURDA GATIKRUSHNA PRUSTY VS	BISWAJIT SAHOO VS	// // ()
243	D-WP(C)/5807/2024 WP(C)/3999/2024	STATE OF ODISHA SANJULATA PRADHAN VS	HARIPAD MOHANTY VS	// // ()
244	D-WP(C)/7027/2024 WP(C)/4000/2024	STATE OF ODISHA PRATICHI CHOUDHURY VS	LALITENDU MISHRA VS	// // ()
245	D-WP(C)/8062/2024 WP(C)/4001/2024	STATE BANK OF INDIA, KHURDA BIJAY KUMAR SAHOO VS	SATYAJIT MOHAPATRA (2) VS	// // ()
246	D-WP(C)/7643/2024 WP(C)/4002/2024	STATE OF ODISHA RELIANCE RETAIL LTD., MUMBAI VS	SASWAT KUMAR ACHARYA VS	// // ()
247	D-WP(C)/5620/2024 WP(C)/4003/2024	M/S. S.A. TECHNOLOGIES, CUTTACK DHARANIDHAR DAS VS	PRASANNA KUMAR SAHOO VS	// // ()
248	D-WP(C)/4989/2024 WP(C)/4004/2024	STATE OF ODISHA KSHYAMA BISWAL VS	BIMBISAR DASH VS	// // ()
249	D-WP(C)/7854/2024 WP(C)/4005/2024	STATE OF ODISHA SANTOSH KUMAR BARAL VS	BIKRAM KESHARI BAL VS	// // ()
		THE COLLECTOR, CUTTACK		//

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250	D-WP(C)/4516/2024 WP(C)/4006/2024	BISHNU PRIYA MANSINGH VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
251	D-WP(C)/7882/2024 WP(C)/4007/2024	M/S MEGA MARKETING, KHORDHA VS THE CHIEF COMMNR. CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
252	D-WP(C)/5625/2024 WP(C)/4008/2024	MOHAN CHARAN MALLICK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
253	D-WP(C)/4931/2024 WP(C)/4009/2024	RANI MOHAPATRA VS THE REGISTRAR, DEBT RECOVERY TRIBUNAL, CUTTACK	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
254	D-WP(C)/4925/2024 WP(C)/4010/2024	RANI MOHAPATRA VS THE REGISTRAR, DEBT RECOVERY TRIBUNAL, CTC	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
255	D-WP(C)/5279/2024 WP(C)/4011/2024	SARAT CHANDRA PARIDA VS NALCO,, BHUBANESWAR	SIDHARTH PRASAD DAS VS	// 0 //
256	D-WP(C)/6605/2024 WP(C)/4012/2024	SHRI RADHAMOHAN JEW BIJE NIJGAON, KHURDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
257	D-WP(C)/6386/2024 WP(C)/4013/2024	RANGANATH MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
258	D-WP(C)/5905/2024 WP(C)/4014/2024	PRABHAT MANJARI MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
259	D-WP(C)/7737/2024 WP(C)/4015/2024	NILAKANTHA BEHERA VS EAST COAST RAILWAY, BBSR	ABHILASH MISHRA VS	// 0 //
260	D-WP(C)/7991/2024 WP(C)/4016/2024	BISWAMBAR BEHERA VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //
261	D-WP(C)/6752/2024	SARAT CHANDRA MISHRA	PRADEEP KUMAR DAS	//

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	WP(C)/4017/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/7850/2024 WP(C)/4018/2024	BHAKTI VICHAR BISHNU MAHARAJ VS THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM	BISWA RANJAN DAS VS	// 0 //
263	D-WP(C)/7878/2024 WP(C)/4019/2024	BIDYTULATA DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
264	D-WP(C)/7955/2024 WP(C)/4020/2024	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/7645/2024 WP(C)/4021/2024	DHANESWAR SWAIN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
266	D-WP(C)/8013/2024 WP(C)/4022/2024	KANHU CHARAN BEHERA VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //
267	D-WP(C)/7002/2024 WP(C)/4023/2024	ASKA CO-OPERATIVE CENTRAL BANK CADRE SAMPADAK SANGHA VS STATE OF ODISHA	SHAKTIDATTA TRIPATHY VS	// 0 //
268	D-WP(C)/6995/2024 WP(C)/4024/2024	BHABANI SANKAR DASH VS PRABASINI RATH	PRAKASH KUMAR MISHRA VS	// 0 //
269	D-WP(C)/7708/2024 WP(C)/4025/2024	SIEMS SCHOOL OF NURSING, KHURDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
270	D-WP(C)/7919/2024 WP(C)/4026/2024	MUKTI COLLEGE OF NURSING, PURI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
271	D-WP(C)/5301/2024 WP(C)/4027/2024	NARENDRANATH ACHARYA VS NALCO, BHUBANESWAR	SIDHARTH PRASAD DAS VS	// 0 //
272	D-WP(C)/6615/2024 WP(C)/4028/2024	PRAFULLA KUMAR SETHY VS	KRISHNA CHANDRA SAHU VS	// 0

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273	D-WP(C)/6711/2024 WP(C)/4029/2024	STATE OF ODISHA BANDANA DEORIYA VS	RAMESH AGARWAL VS	// // 0
274	D-WP(C)/7814/2024 WP(C)/4030/2024	STATE OF ODISHA ARUNA KUMAR NAYAK VS	SUSANTA KUMAR DASH VS	// // 0
275	D-WP(C)/7916/2024 WP(C)/4031/2024	STATE OF ODISHA BOMMINAYANI RAGHU RAM VS	BIDYALOK MOHAPATRA VS	// // 0
276	D-WP(C)/7908/2024 WP(C)/4032/2024	DEPUTY DIRECTOR OF MINES, JEYPORE CIRCLE, KORAPUT MANJULA PANDA VS	SUSHANTA KUMAR JOSHI VS	// // 0
277	D-WP(C)/7958/2024 WP(C)/4033/2024	COMMNR. RAIL COORDINATOR AND SPECIAL SECY. TO GOVT. BBSR SISIR KUMAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
278	D-WP(C)/7262/2024 WP(C)/4034/2024	STATE OF ODISHA HEMANTA KUMAR DIHUDI VS	BIKASH MISHRA VS	// // 0
279	D-WP(C)/6665/2024 WP(C)/4035/2024	STATE OF ODISHA DHIRENDRA KUMAR SATAPATHY VS	PRAVAT KUMAR PANDA VS	// // 0
280	D-WP(C)/6785/2024 WP(C)/4036/2024	STATE OF ODISHA JHADESWAR MAHANTO VS	TUSHAR KANTA NAYAK VS	// // 0
281	D-WP(C)/6784/2024 WP(C)/4037/2024	STATE OF ODISHA SARAT CHANDRA BARIK VS	TUSHAR KANTA NAYAK VS	// // 0
282	D-WP(C)/7037/2024 WP(C)/4038/2024	STATE OF ODISHA YUDHISTHIR BUDULA VS	BISWABIHARI MOHANTY VS	// // 0
283	D-WP(C)/6669/2024 WP(C)/4039/2024	STATE OF ODISHA KESHAB CHANDRA GHANA VS	PRAVAT KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/7993/2024 WP(C)/4040/2024	SWADESH BUSINESS SOLUTION PVT. LTD. BBSR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
285	D-WP(C)/7022/2024 WP(C)/4041/2024	GOURANGA CHARAN BHOI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
286	D-WP(C)/6667/2024 WP(C)/4042/2024	GOKUL CHANDRA PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
287	D-WP(C)/7091/2024 WP(C)/4043/2024	TULASA BHUMIA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
288	D-WP(C)/7028/2024 WP(C)/4044/2024	SALKHAN MAJHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
289	D-WP(C)/6787/2024 WP(C)/4045/2024	RUPAMATI MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
290	D-WP(C)/7001/2024 WP(C)/4046/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
291	D-WP(C)/7831/2024 WP(C)/4047/2024	LIFE INSTITUTE OF GASTROENTEROLOGY AND GYANAECOLOGY, POTAPOKHARI, VS STATE OF ODISHA	UMKANTA MISHRA VS	// 0 //
292	D-WP(C)/7032/2024 WP(C)/4048/2024	NIRANJAN BISI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
293	D-WP(C)/7034/2024 WP(C)/4049/2024	CHAMU HEMBRAM VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
294	D-WP(C)/6078/2024 WP(C)/4050/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	ASIT KUMAR NAYAK VS	// 0 //
295	D-WP(C)/7730/2024	KANCHANBALA SENAPATI	AMIT PRASAD BOSE	//

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	WP(C)/4051/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/7026/2024 WP(C)/4052/2024	SAGARLAL MURMU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
297	D-WP(C)/7623/2024 WP(C)/4053/2024	SIPRARANI MUDULI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
298	D-WP(C)/6664/2024 WP(C)/4054/2024	GANGADHAR PANY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
299	D-WP(C)/6970/2024 WP(C)/4055/2024	DR. P.V.MANIBABU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
300	D-WP(C)/7732/2024 WP(C)/4056/2024	BIMALESH RAM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
301	D-WP(C)/7735/2024 WP(C)/4057/2024	BASANTI BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
302	D-WP(C)/6556/2024 WP(C)/4058/2024	RAKESH RANJAN ROURAY VS ODISHA SMALL INDUSTRIES CORPRATION LTD. CUTTACK	SASWATI MOHAPATRA VS	// 0 //
303	D-WP(C)/6728/2024 WP(C)/4059/2024	M/S. M. S. INFRA ENGINEERS PVT. LTD. VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
304	D-WP(C)/8048/2024 WP(C)/4060/2024	GOPINATH SETHY VS COMMNR. CUM SECY., HIGHER EDUCATION DEPT. KHURDA	DURGA PRASANA DAS VS	// 0 //
305	D-WP(C)/8061/2024 WP(C)/4061/2024	AFROZA BEGUM VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
306	D-WP(C)/8060/2024 WP(C)/4062/2024	CHIKUN KUMAR SAHOO VS	SITANSU MOHAN SINGH VS	// 0

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307	D-WP(C)/8058/2024 WP(C)/4063/2024	STATE OF ODISHA AMIT KUMAR PANDA VS	SITANSU MOHAN SINGH VS	// // 0
308	D-WP(C)/7905/2024 WP(C)/4064/2024	STATE OF ODISHA PARIJAT PANDA VS	SUSHANTA KUMAR JOSHI VS	// // 0
309	D-WP(C)/7260/2024 WP(C)/4065/2024	COMMNR. RAIL COORDINATION AND SPECIAL SECY. TO GOVT.BBSR RANJAN KUMAR JENA VS	BIKASH MISHRA VS	// // 0
310	D-WP(C)/8057/2024 WP(C)/4066/2024	STATE OF ODISHA BIBHUPRASAD SWAIN VS	SITANSU MOHAN SINGH VS	// // 0
311	D-WP(C)/5929/2024 WP(C)/4067/2024	STATE OF ODISHA AKHAYA KUMAR PATRA VS	PRATAP KESHARI DEO VS	// // 0
312	D-WP(C)/7367/2024 WP(C)/4068/2024	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	AMIT PRASAD BOSE VS	// // 0
313	D-WP(C)/6681/2024 WP(C)/4069/2024	ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK PRAMILA MOHANTA VS	PRAVAT KUMAR PANDA VS	// // 0
314	D-WP(C)/8054/2024 WP(C)/4070/2024	STATE OF ODISHA BISWAJIT SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
315	D-WP(C)/7143/2024 WP(C)/4071/2024	STATE OF ODISHA JANHABI SAHU VS	SAROJ KUMAR ROUSTRAY VS	// // 0
316	D-WP(C)/7180/2024 WP(C)/4072/2024	STATE OF ODISHA MINATI DAS VS	BISWAJIT MOHAPATRA VS	// // 0
317	D-WP(C)/6682/2024 WP(C)/4073/2024	STATE OF ODISHA BIBEKANANDA BEHERA VS	PRAVAT KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/8053/2024 WP(C)/4074/2024	ALOK KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
319	D-WP(C)/6676/2024 WP(C)/4075/2024	NIRAJAKANTA PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
320	D-WP(C)/7111/2024 WP(C)/4076/2024	MANORAMA PANDA VS STATE OF ODISHA	LINGARAJ DASH VS	// 0 //
321	D-WP(C)/7861/2024 WP(C)/4077/2024	DR. SUMANTA KUMAR GIRI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
322	D-WP(C)/7613/2024 WP(C)/4078/2024	BASANTI RAY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
323	D-WP(C)/6673/2024 WP(C)/4079/2024	ATUL CHANDRA MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
324	D-WP(C)/6751/2024 WP(C)/4080/2024	MANOJ KUMAR MAHAPATRA VS REGIONAL MANAGER, RBI, BBSR	BIPLABA P.B. BAHALI VS	// 0 //
325	D-WP(C)/7614/2024 WP(C)/4081/2024	ASUTOSH MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
326	D-WP(C)/7372/2024 WP(C)/4082/2024	PHULAMANI MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
327	D-WP(C)/6684/2024 WP(C)/4083/2024	BHAGIRATH DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
328	D-WP(C)/6610/2024 WP(C)/4084/2024	DILLIP BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
329	D-WP(C)/5357/2024	RAJKISHORE JENA	GOPAL PRASAD JENA	//

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	WP(C)/4085/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/5358/2024 WP(C)/4086/2024	RADHARANI MISHRA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
331	D-WP(C)/7615/2024 WP(C)/4087/2024	JAY JAGABANDHU PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
332	D-WP(C)/6600/2024 WP(C)/4088/2024	CHANDRA MOHAN MOHANTA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD., KHURDA	SUBRAT MISRA VS	// 0 //
333	D-WP(C)/6110/2024 WP(C)/4089/2024	BASANTA KUMAR PANDA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
334	D-WP(C)/5356/2024 WP(C)/4090/2024	BIJAY KUMAR PANDA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
335	D-WP(C)/7113/2024 WP(C)/4091/2024	LAXMI NARAYAN SAHU VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
336	D-WP(C)/5359/2024 WP(C)/4092/2024	SWAYAM PRAVA OJHA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
337	D-WP(C)/6904/2024 WP(C)/4093/2024	BARUN NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
338	D-WP(C)/7481/2024 WP(C)/4094/2024	HRUSHI KESH PARIDA@HRUSIKESHA PARIDA VS UNION OF INDIA	RAJJEET ROY VS	// 0 //
339	D-WP(C)/5353/2024 WP(C)/4095/2024	SUPRIYA PRIYADARSINI SWAIN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
340	D-WP(C)/5618/2024 WP(C)/4096/2024	SANKAR PRASAD MISHRA VS	BIBHUTI BHUSAN MISHRA VS	// 0

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341	D-WP(C)/7612/2024 WP(C)/4097/2024	STATE OF ODISHA SAKUNTALA SAHOO VS	RABI NARAYAN BEHERA VS	// // ()
342	D-WP(C)/2662/2024 WP(C)/4098/2024	STATE OF ODISHA NUTAN KUMARI DEVI VS	NILAMADHAB PRAHARAJ VS	// // ()
343	D-WP(C)/7718/2024 WP(C)/4099/2024	STATE OF ODISHA PINTU SAHOO VS	MANORANJAN PADHI VS	// // ()
344	D-WP(C)/7512/2024 WP(C)/4100/2024	STATE OF ODISHA MD. RAIS AHMED VS	SANTOSH KUMAR DWIVEDY VS	// // ()
345	D-WP(C)/5426/2024 WP(C)/4101/2024	R.T.O. KEONJHAR M/S. GREENTECH ENVIRON MANAGEMENT PVT. LTD. KOLKATA VS	SWAYAMJIT ROUT VS	// // ()
346	D-WP(C)/7376/2024 WP(C)/4102/2024	THE STATE OF ODISHA ABINASH ROUT VS	MANASI MOHAPATRA VS	// // ()
347	D-WPCRL/2728/2024 WPCRL/13/2024	COLLECTOR, MAYURBHANJ SK.WASIM KADRI VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
348	D-ABLAPL/1515/2024 ABLAPL/1915/2024	STATE OF ODISHA SATYA NARAYAN SWAIN VS	AMITAV TRIPATHY VS	// // ()
349	D-ABLAPL/2909/2024 ABLAPL/1916/2024	STATE OF ODISHA (OPID) SAMSUN BIRA VS	RAKESH KUMAR DAS VS	// // ()
350	D-ABLAPL/3614/2024 ABLAPL/1917/2024	STATE OF ODISHA ANANDA DAS VS	JAYAKRISHNA MOHAPATRA VS	// // ()
351	D-ABLAPL/4143/2024 ABLAPL/1918/2024	STATE OF ODISHA PRADIP KUMAR JENA @ MITU JENA VS	JNYANANANDA PANDA VS	// // ()
		STATE OF ODISHA		//

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352	D-ABLAPL/4371/2024 ABLAPL/1919/2024	ANUBHAB BISWAL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BHADRAK RURAL /70 /2024 () //
353	D-ABLAPL/4526/2024 ABLAPL/1920/2024	SUBRAT KUMAR KARMI @ SUBRAT KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /183 /2019 () //
354	D-ABLAPL/4228/2024 ABLAPL/1921/2024	BASUDEV MALLIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	DHARMASALA /389 /2023 () //
355	D-ABLAPL/4561/2024 ABLAPL/1922/2024	SANTOSH KUMAR ROUT VS STATE OF ODISHA	CHINMAYA MOHANTY VS	NANDANKANAN /31 /2024 () //
356	D-ABLAPL/4286/2024 ABLAPL/1923/2024	MD. IRFAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BELPAHAR /22 /2024 () //
357	D-ABLAPL/4599/2024 ABLAPL/1924/2024	SHIBASANKAR DAS @ SHIBA SANKAR DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JENAPUR /65 /2024 () //
358	D-ABLAPL/4323/2024 ABLAPL/1925/2024	SARAT BEHERA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	COLLIERY /53 /2024 () //
359	D-ABLAPL/4652/2024 ABLAPL/1926/2024	JHUDU @ DILIP DALAPATI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /131 /2022 () //
360	D-ABLAPL/4325/2024 ABLAPL/1927/2024	PRIYANKA SAHOO VS STATE OF ODISHA	RADHIKA HANS VS	PIPLI /55 /2024 () //
361	D-ABLAPL/4369/2024 ABLAPL/1928/2024	CHITRA BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /44 /2024 () //
362	D-ABLAPL/4654/2024 ABLAPL/1929/2024	GURUPADA MANDAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /131 /2022 () //
363	D-ABLAPL/4655/2024	BULA @ PAPUN SAHOO	JAYAKRISHNA MOHAPATRA	Dhamara Police Station /131 /2022

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	ABLAPL/1930/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/4761/2024 ABLAPL/1931/2024	BANIJA RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /267 /2023 () //
365	D-ABLAPL/4771/2024 ABLAPL/1932/2024	D. ADITYA @ BIKRAM NAYAK VS STATE OF ODISHA	DEBA KUMAR RATH VS	MANCHESWAR P.S. /486 /2022 () //
366	D-ABLAPL/4665/2024 ABLAPL/1933/2024	BINOD ROUT @ BINOD KUMAR ROUT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	FATEGARH /30 /2024 () //
367	D-ABLAPL/4774/2024 ABLAPL/1934/2024	MINAZ ALAM @ MOHAMMAD MINAZ ALAM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARBIL /348 /2023 () //
368	D-ABLAPL/4448/2024 ABLAPL/1935/2024	LAXMI NARAYAN SAMAL @ BULU SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	KHETRARAJPUR /31 /2024 () //
369	D-ABLAPL/4678/2024 ABLAPL/1936/2024	SATYA RANJAN MAHANTY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KUCHINDA /32 /2024 () //
370	D-ABLAPL/4717/2024 ABLAPL/1937/2024	BIJAYA KUMAR SARAF VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KHARIAR /27 /2024 () //
371	D-ABLAPL/4777/2024 ABLAPL/1938/2024	BHOLA @ AKASH PRADHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-7 /28 /2024 () //
372	D-ABLAPL/4759/2024 ABLAPL/1939/2024	KAPILA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /5 /2022 () //
373	D-ABLAPL/4802/2024 ABLAPL/1940/2024	NITYA JANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /33 /2008 () //
374	D-ABLAPL/5056/2024 ABLAPL/1941/2024	BIJU PRADHAN @ KANHA PRADHAN VS	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /308 /2021 ()

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375	D-ABLAPL/4495/2024 ABLAPL/1942/2024	STATE OF ODISHA PRASANT KUMAR DAS VS	PRADIPTA BEURA VS	// // J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000064/2024
376	D-ABLAPL/5061/2024 ABLAPL/1943/2024	STATE OF ODISHA MAHARGA SAHOO VS	RONIT GHOSH VS	COLLIERY /49 /2024 ()
377	D-ABLAPL/5082/2024 ABLAPL/1944/2024	STATE OF ODISHA SUMATI BEHERA VS	BADAL KUMAR BEHERA VS	// Bamapada (Industrial Area) /107 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000350/2023
378	D-ABLAPL/4745/2024 ABLAPL/1945/2024	STATE OF ODISHA RAJKUMAR BEHERA VS	AMARESH DAS VS	PAPADAHANDI /76 /2019 ()
379	D-ABLAPL/5107/2024 ABLAPL/1946/2024	STATE OF ODISHA RUPESH KUMAR SAMAL@SETU VS	ADITI HOTA VS	// HANDAPA /71 /2024 ()
380	D-ABLAPL/4809/2024 ABLAPL/1947/2024	STATE OF ODISHA JANARDHAN KHORA VS	BISWAJIT RANJAN TRIPATHY VS	// KORAPUT TOWN /299 /2023 ()
381	D-ABLAPL/5115/2024 ABLAPL/1948/2024	STATE OF ODISHA SUBASH CHANDRA BOITAI VS	GIRIDHARI SINGH VS	// / /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000088/2014
382	D-ABLAPL/5051/2024 ABLAPL/1949/2024	STATE OF ODISHA HEMANTA NAIK VS	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /517 /2023 ()
383	D-ABLAPL/5053/2024 ABLAPL/1950/2024	STATE OF ODISHA HEMANTA NAIK VS	SUNIL KUMAR PANDA VS	// DHENKANAL SADAR /478 /2023 ()
384	D-ABLAPL/5135/2024 ABLAPL/1951/2024	STATE OF ODISHA TARAKANTA BEHERA VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /409 /2023 ()
385	D-ABLAPL/5204/2024 ABLAPL/1952/2024	STATE OF ODISHA BISWAJIT MARTHA @ BIKASH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// NIRAKARPUR /52 /2024 () //

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386	D-ABLAPL/5211/2024 ABLAPL/1953/2024	SARASWATI SAHU VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	TALCHER TOWN /297 /2022 () //
387	D-ABLAPL/5207/2024 ABLAPL/1954/2024	PARUSHU MANGARAJ @ PARSURAM MANGARAJ VS REPUBLIC OF INDIA (RAILWAY)	BIJAY KUMAR BEHERA VS	//0 S.D.J.M.,KHURDA(Khordha) 2(C)CC/000009/2023
388	D-ABLAPL/5212/2024 ABLAPL/1955/2024	SIBA NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /233 /2023 () //
389	D-ABLAPL/5208/2024 ABLAPL/1956/2024	PRAKASH RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /88 /2023 () //
390	D-ABLAPL/5209/2024 ABLAPL/1957/2024	KANHA GOUDA @ KANHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /519 /2023 () //
391	D-ABLAPL/5218/2024 ABLAPL/1958/2024	MUNA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /710 /2023 () //
392	D-ABLAPL/5210/2024 ABLAPL/1959/2024	ALOK NATH @ MAKHALU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BIRMITRAPUR /1 /2024 () //
393	D-ABLAPL/5221/2024 ABLAPL/1960/2024	SK. HAMID @ SK. HAGRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /22 /2023 () //
394	D-ABLAPL/5258/2024 ABLAPL/1961/2024	BABAL MAHAPATRA @ ALEKHA MOHAPATRA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	DHENKANAL TOWN /108 /2024 () //
395	D-ABLAPL/5233/2024 ABLAPL/1962/2024	SUSANTA KUMAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MAHILA (BERHAMPUR) /14 /2024 () //
396	D-ABLAPL/5236/2024 ABLAPL/1963/2024	NIHAR RANJAN MAHARATHA VS STATE OF ODISHA	MITHUN DAS VS	GOBINDAPUR /35 /2024 () //
397	D-ABLAPL/5278/2024	BABLU @ SARFARAJ KHAN	PRAMODA KUMAR MISHRA	PATTAMUNDAI /56 /2024

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	ABLAPL/1964/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/5243/2024 ABLAPL/1965/2024	SK. RAJIULLAH @ RAZIULLAH SHAIKH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	BINJHARPUR /486 /2023 () //
399	D-ABLAPL/5279/2024 ABLAPL/1966/2024	B. RAMESH BABU @ BANTUPALLI RAMESH BABU VS STATE OF ODISHA	GHANASHYAM DASH VS	JATNI P.S. /307 /2023 () //
400	D-ABLAPL/5244/2024 ABLAPL/1967/2024	MADHUSUDAN PATIKA VS STATE OF ODISHA	SITAKANTA HOTA VS	BOLANGIR TOWN /45 /2024 () //
401	D-ABLAPL/5246/2024 ABLAPL/1968/2024	AMIT KUMAR ROUT @ AMIT ROUT VS STATE OF ODISHA	JULU KHANSAMA VS	RAJGANGPUR /109 /2024 () //
402	D-ABLAPL/5299/2024 ABLAPL/1969/2024	SIBA KUMAR DUNGRI VS STATE OF ODISHA	SATYABRATA DASH VS	NAWAPARA /31 /2024 () //
403	D-ABLAPL/5305/2024 ABLAPL/1970/2024	RADHARAMAN PANDA@ RAMAN PANDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GOBINDAPUR /66 /2021 () //
404	D-ABLAPL/5312/2024 ABLAPL/1971/2024	MANAS NAIK @ MANAS RANJAN NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KAMAKHYANAGAR /77 /2024 () //
405	D-ABLAPL/5317/2024 ABLAPL/1972/2024	BINAY KUMAR DIXIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	DHARMABANDHA PS /10 /2023 () //
406	D-ABLAPL/5320/2024 ABLAPL/1973/2024	JADUMANI GHIVELA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /207 /2023 () //
407	D-ABLAPL/5321/2024 ABLAPL/1974/2024	MUNDURA PUJEKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADMAPUR /120 /2021 () //
408	D-ABLAPL/5368/2024 ABLAPL/1975/2024	T. GANESH RAO VS	AMULYA RATNA PANDA VS	BADABAZAR /57 /2024 ()

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STATE OF ODISHA

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